

IN THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 370 OF 2021

IN THE MATTER OF: -

MANOJ KUMAR RAI

.....Applicant

VERSUS

STATE OF UTTAR PRADESH & ORS.

..... Respondents

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FILED BY

DATE: 19/12/2023

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IN THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 370 OF 2021

IN THE MATTER OF: -

MANOJ KUMAR RAI

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STATE OF UTTAR PRADESH & ORS.

.....Respondent(s)

ACTIONS TAKEN REPORT AND COMPLIANCE UNDER TAKEN BY
THE PRINCIPAL SECRETARY, URBAN DEVELOPMENT,
GOVERNMENT OF UTTAR PRADESH.

1. That the issue involved in the instant Original Application is in respect of discharge of sewage and solid waste into Katahal drain connected to River Ganga in District Balia, Uttar Pradesh.
2. That it is most respectfully submitted that the present action taken report of Principal Secretary, Urban Development, Govt. of U.P may be taken on record in compliance of Order dated 03.10.2023 passed by this Hon'ble Tribunal in the OA aforecaptioned.
3. That the instant O.A was listed on 13.09.2023 before this Hon'ble Tribunal on 13.09.2023 and this Hon'ble Tribunal has been pleased to direct as under:

“Mr. Amrit Abhijat, Principal Secretary, UD, State of UP has informed that seven-hectare land has been acquired and the tender has already been floated for construction of the STP and that the work of construction of STP will start with effect from 15.11.2023. He has also submitted that though the timeline for completion of work is 18 months but, he will ensure that the construction of STP is completed and becomes functional much before that. He has also submitted that the complete timeframe in respect of tackling the issue of Solid Waste Management, Management of Legacy Solid Waste and Sewage

Management will be provided by way of the affidavit and he takes the personal responsibility to ensure that the said timeline will be adhered to. The other issue which is reflected in the action taken report is existence of the landfill zone near the Surhatal Bird Sanctuary. The Principal Secretary, present today, has assured that he will examine the said issue and also examine the feasibility of shifting the landfill zone away from the Bird Sanctuary and submit a report. Let the affidavit disclosing the timeline for completion of the above work in terms of the assurance given by the Principal Secretary be filed within a period of two weeks from today by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.”

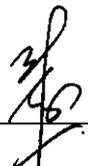
4. That an Affidavit dated 29.09.2023 duly executed by Shri. Amrit Abhijat, Principal Secretary, Urban Development, Govt. of U.P has been filed before this Hon'ble and the same has been considered by this Hon'ble Tribunal on 03.10.2023, when the matter came up for hearing. It is pertinent to mention that approval of 2 projects related to sewage works & timeline for execution & legacy waste management of works of STP construction.
5. That this Hon'ble Tribunal vide its Order dated 03.10.2023 has been pleased to direct Principal Secretary to File an Action taken Report in furtherance to the facts noted therein. Hence, the current Action taken Report is preferred in compliance of the said Order of the Hon'ble Tribunal.
6. That the timelines and Current Status of Compliance of the work is mentioned in the table below: -

TIMELINES	CURRENT STATUS/COMPLIANCE
<p>A-Sewage Management-</p> <p>On the direction of the Tribunal, the Principal Secretary has filed the response supported by the affidavit disclosing the timeline for Sewage Management and stating that tender has already been floated and the work will be</p>	<p>Against the proposed timeline, the work is already awarded to M/s R. K. Engineers Sales Ltd., Lucknow, U.P. JV Anand Construction Pvt. Ltd., Nasik, Maharashtra. The firm has mobilized the manpower and the site clearance work is in progress. The site survey for STP is done, the BEP (Basic</p>

<p>awarded on 15.11.2023. As per the said stand, the work is planned to be started from 15.11.2023 and will be finished by 15.05.2025.</p>	<p>Engineering Package) drawings are being prepared and the soil testing will be done in subsequent days. The timelines are being adhered to.</p> <p>Copy of the Bar chart depicting the progress against the timeline and Photographs of the site are enclosed as Annexure R - 1.</p>
<p>B- Solid Waste Management: - (Shifting the landfill zone away from the Bird Sanctuary)</p> <p>The timeline/period of 18 months has been disclosed and the completion date of 30.04.2025 has been mentioned for setting up of Waste Processing Plant.</p>	<p>As regards the Solid Waste Management, it is submitted that the shifting the landfill zone away from the Bird Sanctuary, the land identification and demarcation of Eco-Sensitive Zone of Jai Prakash Narayan (Surahtal) Bird Sanctuary is ongoing and will be completed as per timeline. The said solid waste processing plant and landfill site is situated approximate 1280 meters away from the territory of Jai Prakash Narayan Bird Sanctuary i.e., beyond 1 Km of Eco sensitive zone.</p> <p>It is also submitted that Solid Waste Management Plant of 50 TPD capacity is constructed, and trail run has been completed.</p> <p>Annexure -2, Photos of the Solid waste management plants</p> <p>Also, it is submitted that the timeline is only for the shifting the landfill zone away from the Bird Sanctuary as suggested in Original Application No. 370/2021 order dated 13.09.2023.</p>

<p>C- Legacy Waste Management</p> <p>In respect of Legacy Waste Management, it has been stated that the remediation of all residual legacy trash is anticipated to be completed by February 2024.</p>	<p>A contract has been awarded for removal of Legacy waste from the area of Mahavir Ghat & in terms of aforesaid Letter No. 1465/work/25/40 dated 13.12.2023 by the Construction and Design Services, U.P Jal Nigam, 220,640.00 MT of legacy waste has been remediated against 337,714.50 MT Legacy waste which amounts to 65% of completion. The remaining work will be completed as per the timeline.</p> <p>Letter issued by the Construction and Design Services and Photographs of the remediation of the legacy waste is enclosed as <u>Annexure R - 3</u>.</p>
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7. That it is respectfully prayed that the Hon'ble Tribunal may be pleased to Kindly take the instant Action taken report on record.



RESPONDENT

THROUGH

DATE: 19/12/2023

[DR. VIJENDRA SINGH MAHNDIYAN]

Advocate-on-record

Standing Counsel of U.P

Off: C - 40, Lajpat Nagar- III,

New Delhi - 110024

Mob. No.: 9310112323



दूरभाष: 0522-2230129
फैक्स: 0522-2230129

उत्तर प्रदेश जल निगम (नगरीय)

प्रधान कार्यालय: 6, राणा प्रताप मार्ग, लखनऊ- 226001

पत्रांक: १४४ / नागर-1/03 2-NGT-320/23 / 2023 दिनांक: 18.12.2023

सेवा में,

संयुक्त सचिव,
नगर विकास अनुभाग-5
उ०प्र० शासन, लखनऊ।

विषय:—मा० एन०जी०टी० में विचाराधीन ओ०ए० संख्या 320/2021 में बलिया नगर पालिका परिषद, बलिया के सीवरेज कार्यों से सम्बन्धित दिनांक 20.12.2023 को निर्धारित सुनवाई हेतु Action Taken Report को प्रेषित करने के संबंध में।

महोदय

उपरोक्त विषयक मा० एन०जी०टी० में विचाराधीन ओ०ए० संख्या 370/2021. मनोज कुमार राय वनाग उ०प्र० राज्य व अन्य में पारित आदेश के क्रम में जनपद-बलिया में अमृत 2.0 कार्यक्रम के अन्तर्गत निर्माणाधीन 20 एम०एल०डी० क्षमता को एस०डी०पी० एवं तत्सम्बन्धी कार्यों के सम्बन्ध में मा० एन०जी०टी० में योजित प्रकरण की सुनवाई दिनांक 20.12.2023 हेतु Action Taken Report अधिशाली अभियन्ता, निर्माण खण्ड, उ०प्र० जल निगम(नगरीय) बलिया के पत्र संख्या 1240/NGT/58, दिनांक: 15.12.2023 द्वारा प्राप्त कर संलग्न कर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्नक—उपरोक्तानुसार।

भवदीय

(डी०पी० सिंह)

मुख्य अभियन्ता (नागर)

पृष्ठांकन संख्या एवं दिनांक उपरोक्तानुसार।

प्रतिलिपि : निम्नलिखित को संलग्नक सहित सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. संयुक्त प्रबन्ध निदेशक, उ०प्र० जल निगम(नगरीय), लखनऊ।
2. अधीक्षण अभियन्ता(नागर-2) उ०प्र० जल निगम(नगरीय) लखनऊ।

मुख्य अभियन्ता (नागर)



कार्यालय अधिशासी अभियन्ता

निर्माण खण्ड, उत्तर प्रदेश, जल निगम (नगरीय), बलिया।

पत्रांक: 1240 / NGT / 58

दिनांक: 15.12.2023

सेवा में

मुख्य अभियन्ता (प्रयागक्षेत्र),
उ०प्र० जल निगम (नगरीय),
प्रयागराज।

विषय:- मा० एन०जी०टी० में बलिया नगर पालिका परिषद, बलिया के सीवररेज कार्यों से सम्बन्धित दिनांक 20.12.2023 को निर्धारित सुनवाई हेतु Action taken report को प्रेषित करने के सम्बन्ध में।

महोदय,

कृपया उपर्युक्त विषयक अमृत 2.0 कार्यक्रम के अन्तर्गत स्वीकृत जनपद बलिया में Rehabilitation of Nagar Palika Parishad Ballia Sewerage Scheme के अन्तर्गत 20 एम०एल०डी० क्षमता का एस०टी०पी० एवं योजना में प्रस्तावित सीवर कार्यों के निर्माण एवं तत्सम्बन्धी कार्यों के सम्बन्ध में मा० एन०जी०टी० में योजित प्रकरण की सुनवाई दिनांक 20.12.2023 हेतु Action taken report को संलग्न कर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित किया जा रहा है।

संलग्नक : उपरोक्तानुसार।

भवदीय,

(पीयूष मोर्य)
अधिशासी अभियन्ता

पू०सं० एवं दिनांक उपरोक्तानुसार।

प्रतिलिपि-निम्नलिखित को सादर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

- 1 मुख्य अभियन्ता (नागर), उ०प्र० जल निगम (नगरीय), 6-राणा प्रताप मार्ग, लखनऊ।
- 2 अधीक्षण अभियन्ता, निर्माण मण्डल, उ० प्र० जल निगम (नगरीय), आजमगढ़।

अधिशासी अभियन्ता

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In compliance to the order of Hon'ble NGT dated 13.09.2023, the timeline for the execution of works of STP construction and cleaning of previously laid sewer lines is prepared. The work is planned to begin by 15th of November 2023 and it is likely to be completed by 15th May 2025. Copy of the detailed timeline is attached **herewith as Annexure-**

As per the defined timelines, the following milestones are to be achieved:

- A) The tender is already floated and the work will be awarded by 15th of November 2023.
- B) Beginning from 15th of November, the manpower, tool & plants will be mobilized by the end of November.
- C) The existing sewer lines will be checked and rehabilitated in around 12 months thereafter.
- D) Beginning from January 2024, the construction work of STP with treatment capacity of 20 mld will be completed by Jan 2025.
- E) In the due course, the supply of the E&M equipment will be procured and the same will be installed by 15th of February 2025.
- F) The plant will be commissioned and all components will be under trial run thereafter till 15th of May 2025.

Against the proposed timeline, the work is already awarded to M/s R. K. Engineers Sales Ltd., Lucknow, U.P. JV Anand Construwell Pvt. Ltd., Nasik, Maharashtra. The firm has mobilized the manpower and the site clearance work is in progress. The site survey for STP is done, the BEP (Basic Engineering Package) drawings are being prepared and the soil testing will be done in subsequent days. The timelines are being adhered to.











कार्यालय परियोजना प्रबन्धक, यूनिट-03
कन्स्ट्रक्शन एण्ड डिजाइन सर्विसेज

उत्तर प्रदेश जल निगम (नगरीय)
(उपग्रह सरकार का उपक्रम)
(14, हरबहापुर निरुद्ध- निर्माता भवन)
बाजमगढ़ा

Email.- unit3azamgarh.cnds@gmail.com

Telephone/fax- 05462- 260342

पत्रांक 1465 | क्र. 25 | 43 दिनांक 13 | 12 | 2023

सेवा में,

अधिसासी अधिकारी
नगर पालिका परिषद
बलिया।

विषय:-

जनपद बलिया के नगर पालिका परिषद बलिया के क्षेत्रान्तर्गत स्थित महावीर घाट में लिगेसी वेस्ट के निस्तारण के अद्यतन प्रगति के सम्बन्ध में।

महोदय,

उपरोक्त विषयक के सन्दर्भ में अवगत कराना है कि वर्तमान समय तक लिगेसी वेस्ट के निस्तारण की भौतिक प्रगति तालिकाबद्ध है।

क्र०स०	कार्य का नाम	कुल निस्तारण हेतु मात्रा	वर्तमान समय तक कुल निस्तारित की गयी मात्रा	भौतिक प्रगति (प्रतिशत में)
1	जनपद बलिया के नगर पालिका परिषद बलिया के क्षेत्रान्तर्गत स्थित महावीर घाट में लिगेसी वेस्ट का निस्तारण	337714.50 मी०टन०	220640.00 मी०टन०	65 %

सादर सूचनार्थ प्रेषित।

भवदीय


परियोजना प्रबन्धक







